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Title: Secretary-General received the message from Rajya Sabha that Rajya Sabha concurs in the recommendations of Lok Sabha that Joint Committee of the Houses consisting of 20 Members from Lok Sabha and 10 Members from Rajya Sabha be constituted.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"That this House concurs in the recommendations of Lok Sabha that Joint Committee of the Houses consisting of 30 Members, 20 from Lok Sabha and 10 from Rajya Sabha, be constituted:â€"

- (i) to examine policy prescriptions and their interpretation thereafter by successive Governments, including decisions of the Union Cabinet and the consequences thereof, in the allocation and pricing of telecom licences and spectrum from 1998 to 2009;
- (ii) to examine irregularities and aberrations, if any, and the consequences thereof in the implementation of Government decisions and policy prescriptions from 1998 to 2009; and
- (iii) to make recommendations to ensure formulation of appropriate procedures for implementation of laid down policy in the allocation and pricing of telecom licences.

As made in the Motion adopted by Lok Sabha on the 24th February, 2011 and communicated to this House on the 25th February, 2011 and resolves that this House do join in the said Committee and do appoint the following 10 Members from among the Members of this House to serve on the said Committee:â€"

- 1) Prof. P.J. Kurien
 - 2) Smt. Jayanthi Natarajan
 - 3) Shri Praveen Rashtrapal
 - 4) Shri Tiruchi Siva
 - 5) Dr. Yogendra P. Trivedi
 - 6) Shri S.S. Ahluwalia
 - 7) Shri Ravi Shankar Prasad
 - 8) Shri Ramchandra Prasad Singh
 - 9) Shri Satish Chandra Misra
 - 10) Shri Sitaram Yechury."
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